

(ii) Not more than three vehicles can be allotted during the term of the House.

(iii) Vehicles purchased cannot be sold within a period of three years from the date of purchase.

(c) to (e). - No, Sir, No policy decision has been taken so far to allot vehicles from the Defence Surplus Stock to disabled persons.

#### Vayudoot service for Orissa State

1329. SHRI CHINTAMANI JENA: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether there is any proposal to introduce Vayudoot service in Orissa; and

(b) if so, by when and the names of the cities which are likely to be covered by this service?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): (a) and (b). Vayudoot is already operating services to Rourkela in Orissa. No other station in Orissa is proposed to be covered in the first phase of Vayudoot expansion programme.

#### Loan assistance under Special Component Plan in Ghazipur district of U. P.

1330. SHRI ZAINUL BASHER: Will the Minister of FINANCE be pleased to state:

(a) the number of cases for loan assistance under Special Component Plan sponsored by State Government agencies at each branch of the Union Bank of India in Ghazipur district of U.P.;

(b) the number of proposals accepted in each branch; and

(c) the reasons for not accepting every proposal coming through State Government agencies?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) to (c). The data reporting system of the Reserve Bank of India does not yield information in the

manner asked for. However, efforts are being made specially to collect the information called for and to the extent available it will be laid on the Table of the House.

1331. श्री राजनाथ सोनकर शास्त्री : क्या वाणिज्य मंत्री यह बताने की कृपा करेंगे कि :

#### इलायची व्यापार निगम

(क) क्या इलायची व्यापार निगम की स्थापना, जो केन्द्रीय सरकार के विचाराधीन थी, की जा चुकी है ;

(ख) यदि हां, तो उसका गठन संबंधी पूर्ण व्यापार क्या है ; और

(ग) यदि नहीं, तो इसके गठन में हो रहे अनूचित विलम्ब के क्या कारण हैं ?

वाणिज्य मंत्रालय में उपमंत्री (श्री जी. ए. संगमा) : (क) से (ग). सरकार ने इलायची व्यापार निगम स्थापित करने का निर्णय लिया है। संस्थान के नियमावली तथा ज्ञापन को ड्रफ्ट कर लिया गया है तथा भारत सरकार के विभिन्न मंत्रालयों के परामर्श से उग पर विचार किया जा रहा है। यह प्रयत्न किये जा रहे हैं कि निगम को आपात आधार पर स्थापित किया जाए तथा उतना ही समय लिया जाए जितना कि कंपनी अधिनियम के अन्तर्गत आवश्यक कानूनी औपचारिकताएं पूरी करने के लिए आवश्यक हो।

#### Lightning strike by technicians at Bombay Airport

1332. SHRI UTTAMBHAI H. PATEL: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether it is a fact that a number of flights had been cancelled due to a lightning strike on 2nd July, 1982 by technicians at Bombay Airport;